

<i>Sl No.</i>	<i>Name of the States</i>	<i>Year of Enactment</i>	<i>No of President's Act</i>
1	2	3	4
15.	Uttar Pradesh	1968	15
		1969	16
		1973	9
16.	West Bengal	1968	19
		1969	1
		1970	7
		1971	12
		1972	2

Investment of UTI Funds

8305. SHRI MADHAVRAO SCINDIA: Will the Minister of FINANCE be pleased to state:

(a) whether the Unit Trust of India (UTI) is faced with a remarkable problem of excess cash as a result of the investment avenues adopted during last year (1989-90), as reported in the 'Economic Times' of March 28, 1990;

(b) if so, the precise magnitude and dimensions of the problem; and

(c) the strategy proposed to be adopted for investment of the UTI funds and the modifications, if any, contemplate therein so as to obtain the maximum return while securing the national interest?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) No, Sir.

(b) Does not arise.

(c) There is no proposal to modify the present strategy of investment, as Unit Trust of India is able to deploy their funds and give returns to the investors.

[*Translation*]

Modernisation of Bokaro Steel Plant

8306. SHRI PIYUS TIRAKY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the modernisation scheme of Bokaro Steel Plant is being postponed;

(b) if so, the reasons thereof; and

(c) the steps taken/proposed to be taken for early implementation of the modernisation programme of BSP?